

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.03.2020 (THURSDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1121 of 2019	Ishrat Ali Vs. Cosmos Cooperative Bank Ltd. & Anr.	Avishkar Singhvi	Ananya Mazumdar, PK Mittal (R. P)
2.	Comp. App. (AT) (Ins) No. 57 of 2020	V. Padmakumar Vs. Stressed Assets Stabilisation Fund (SASF) & Anr.	Nitin Thukral	Anju Bhushan Gupta

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 27 of 2018	Asmi Metal Products Pvt. Ltd. Vs. SKF India Ltd.	Aashit A. Kankariya	V.P. Singh (R1)

10:45 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 140 of 2019	Pramod Kumar Vs. Pawan Hans Ltd. & Ors.	Sunil Sachdeva	

For Orders

2.	I.A. No. 694 of 2020 in Comp. App. (AT) (Ins) No. 864 of 2019	Navin Raheja. Vs. Shilpa Jain & Ors.	Saurabh Kalia	Arunav Patnaik Neeraj Sharma-R3
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10:55 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 356 of 2019	Focus Energy Ltd. Vs. Reebok India Ltd. & Ors.	Ujjal Banerjee	

For Orders (Fixing date of Hearing)

2.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 ParthTandon-SBI
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For Orders

3.	I.A. No. 1003 & 1004 of 2020 in Comp. App. (AT) (Ins) No. 1036 of 2019	Vinay Tambi, Partner Vs. Khandelwal Buildcon Pvt. Ltd. & Anr.	Archana Pathak Dave	Sanjay Jhanwar
4.	I.A. No. 939 of 2020 in Comp. App (AT) (Ins) No. 1276 of 2019	Committee of Creditors of Metalyst Foging Ltd. Vs. Consortium of Deccan Value Investors LP & DVI PE (Mauritius) Ltd. & Ors.	Nikhil Mathur	Rohan

11:05 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd. & Anr. With	S.Santanam Swaminadhan	Shivank Diddi-R1 I.P.S. Oberoi Kunal Vajani-RP
2.	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	Mahesh Agarwal	Shashank Agarwal Mahima Singh

3.	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	Mahesh Agarwal	Shashank Agarwal Mahima Singh
4.	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd & Ors.	Neena Nagpal	
5.	Comp. App. (AT) (Ins) No. 32 of 2020	Harsukbhai P Lakkad Vs. Bank of Baroda (Erstwhile Dena Bank) & Anr.	Dhaval Mehrotra	Anup Kumar Pandey
6.	Comp. App. (AT) (Ins) No. 207-208 of 2020	Rai Bahadur Shreeram & Company Pvt. Ltd. & Anr. Vs. Feero Alloys Corporation Ltd. & Ors.	Neeraj	Saurav Pander-RP Kunal Godhwani- R3
7.	Comp. App. (AT) No. 100 of 2018	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed &Anr.	Gaurav Agrawal	Ashish Tiwari
8.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
9.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
10.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
11.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	D Simon	Shally Bhasin-R1
12.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
13.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
14.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
15.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey

16.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
17.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
18.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
19.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey
20.	Comp. App. (AT) No. 270 of 2018	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
21.	Comp. App. (AT) No. 271 of 2018	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Manisha Chaudhary	Abhishek Rao
22.	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao
23.	Comp. App. (AT) No. 346 of 2018 with I. A's	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
24.	Comp. App. (AT) No. 347 of 2018 with I. A's	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Karan Khanna	Gauri Rasgotra
25.	Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution. Vs. Union of India Through Ministry of Corporate Affairs & Anr.	Pranav Sarthi	Karan Khanna-R2
26.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016)	Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma
27.	Competition Appeal(AT) No. 62 of 2018	Confederation of All India Traders Vs. Competition Commission of India & Anr.	Atul Sharma	Ishani Banerji (R-CCI), Malak Bhatt (R- 2)

28.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors.	Vikram Sobti	Zoheb Hossain-CCI Nisha Kaur Uberoi Gautam Chawla-R2 Abhijeet Sinha-R4
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For Orders

29.	I.A. No. 960 of 2020 in Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. Vs. Phoenix ARC Pvt. Ltd.	Mahesh Agarwal	Phalak Rajnish-R1
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11:15 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin
2.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
3.	Comp. App. (AT) (Ins) No. 129 of 2020	Mukesh B. Ambani Vs. Ingenia FZE & Ors.	Pratishka Sharma	Amish tandon
4.	Comp. App. (AT) (Ins) No. 242 of 2020	LC Core Opportunities Fund Vs. Cerestra Advisors Pvt. Ltd. & Anr. With	Vaibhav Mishra	Vipul Kumar
5.	Comp. App. (AT) (Ins) No. 243 of 2020	LC Core Opportunities Fund Vs. Cerestra Advisors Pvt. Ltd. & Anr.	Vaibhav Mishra	Vipul Kumar
6.	Comp. App. (AT) (Ins) No. 277 of 2020	Akshay Arun Shetty Vs. Bank of India & Anr.	Shreya Bhingarde	
7.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	C. Balooni

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 397 of 2020	Skyville-Residents Welfare Association Vs. Rational Buildcon Pvt. Ltd. & Ors.	Alok Kr. Aggarwal	
9.	Comp. App. (AT) (Ins) No. 398 of 2020	Skyville-Residents Welfare Association Vs. Golden Glow Estates Pvt. Ltd. & Ors.	Alok Kr. Aggarwal	
10.	Comp. App. (AT) (Ins) No. 399 of 2020	Skyville-Residents Welfare Association Vs. Digamber Buildcon Pvt. Ltd. & Ors.	Alok Kr. Aggarwal	
11.	Comp. App. (AT) (Ins) No. 400 of 2020	Dr. Bramha Nand Singh, Vs. Resolution Professional, Shivani Alloy Steel Casting Ltd. & Anr.	P Hema	
12.	Comp. App. (AT) (Ins) No. 401 of 2020	Gaurav Jaina Vs. Bank of India & Anr.	Gaurav Kejriwal	
13.	Comp. App. (AT) (Ins) No. 402 of 2020	Anjalee Kapoor Vs. Small Industries Development Bank of India & Anr.	Asheesh Jain	
14.	Comp. App. (AT) (Ins) No. 403 of 2020	Om Prakash Rajgarhia, Erstwhile Managing Director, Overnite Express Vs. Hi Tech Resource Management Ltd. & Anr.	Monish panda	
15.	Comp. App. (AT) (Ins) No. 404 of 2020	M. Perumal & Ors. Vs. P Dot G Constructions Pvt. Ltd. & Anr.	Pallav Mongia	
16.	Comp. App. (AT) (Ins) No. 406 of 2020	Horizon Translifters Pvt. Ltd. Vs. Garden Silk Mills Ltd.	Abhishek Mishra	
17.	Comp. App. (AT) (Ins) No. 407 of 2020	Director of Commercial Taxes Vs. Ruchi Soya Industries Ltd. & Ors.	Madhumita Bhattacharjee	
18.	Comp. App. (AT) (Ins) No. 408 of 2020	Brightsun technocraft Pvt. Ltd. Vs. B.P. Agency (Delhi) & Anr.	Chandan Goswami	
19.	Comp. App. (AT) (Ins) No. 409 of 2020	Aroon Kumar Aggarwal Vs. ABC Consultants Pvt. Ltd.	Arav Pandit	
20.	Comp. App. (AT) (Ins) No. 410 of 2020	Geopetrol International Inc. Vs. JEKPL Pvt. Ltd. & Anr.	Ravi Raghunath	

21.	Comp. App. (AT) (Ins) No. 411 of 2020	Geopetrol International Inc. Vs. JEKPL Pvt. Ltd. & Anr.	Ravi Raghunath	
22.	Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	
23.	Comp. App. (AT) (Ins) No. 413 of 2020	Anumati Consultancy & Services Pvt. Ltd. Vs. Wellside Global Pvt. Ltd.	Apoorv Shukla	Kumar Mihir
24.	Comp. App. (AT) (Ins) No. 414 of 2020	Mohan Lal Jain, In the capacity of liquidator of Kalibar Association Pvt. Ltd. Vs. Income Tax Officer	Anirban Bhattacharya	
25.	Comp. App. (AT) (Ins) No. 415 of 2020	Naresh Sevantilal Shah Vs. Malharshanti Enterprises & Anr.	Aditya Manubarwala	
26.	Comp. App. (AT) No. 65 of 2020	Pralayankur Roychowdhury & Anr. Vs. M. P. Jewellers & Co. (1945) Pvt. Ltd. & Ors.	Nitin Kumar Chahar	
27.	Comp. App. (AT) No. 66 of 2020	Vishnu Nischal rajkumar Vs. Radha Krishna Mills Ltd. & Ors.	G. Ananda Selvam	
28.	Comp. App. (AT) No. 67 of 2020	Manjunath Dasappa & Anr. Vs. Transglobal Power Ltd. & Ors.	Arjun Asthana	Kaustav Saha
29.	Comp. App. (AT) No. 68 of 2020	Trinity Leisure Pvt. Ltd. Vs. Registrar of Companies, Mumbai, Maharashtra	Shikhil Suri	

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By Order
-sd/-
Registrar